against imports of acrylic fibre from South Korea and Taiwan; and

(b) if so, the action taken by Government on their request?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULI RAMAIAH): (a) and (b) On the basis of a petition filed by MS Indian Acrylic Ltd. M/s. Pasupati Acrylon Ltd. under the Customs Tariff (Amendment) Act, 1995 and Customs Tariff (Identification, Assessment and Collection of Anti-Dumping on Dumped Articles for the Determination of Injury) Rules, 1995, the Designated Authority initiated investigations against alleged dumping of Acrylic Fibres from the Republic of Korea. Central Government has levied 'provisional duties on 25.4.97. No complaint has been received against imports from Taiwan.

Boosting of Marine Exports

3231. SHRI SOLIPETA RAMACHANDRA REDDY: SHRI K.M. SAIFULLAH:

Will the Minister of COMMERCE be pleased to state:

- (a) the marine exports in 1996-97;
- (b) the fishes in demand outside; and
- (c) the steps proposed to boost marine exports?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULI RAMAIAH): (a) In the year 1996-97, India exported 359730 MT of marine products valued at Rs. 4,045.35 Crores. (Source-MPEDA)

(b) The major Fishes in demand as viewed on the basis of exports hitherto arc as follows:-

(Source-MPEDA)

- (i) White Pomfret
- (ii) Black Pomfret
- (iii) Chinese Pomfret
- (iv) Sea Bream
- (v) Snappers
- (vi) Sardine (vii) Ribbon Fish

- (viii) Yellow Fish (ix) Skip Jack Tuna (x) Big Eye Tuna (xi) Mackerel (xii) Seer Fish & Fresh Water Fishes.
- (c) Following are the steps proposed for boosting the export of marine products:-
 - (i) Promotion of export of value-added
 - (ii) Diversification of export base by development of new products.
 - (iii) Undertake promotional measures for increasing the market share in existing markets as well as to undertake special promotional measures in potential countries like market survey, etc.
 - (iv) Providing technical and/or subsidy assistance to the entrepreneures by way of assistance ot acquire equipment of modernization, establishment of quality control measures and packaging development.
 - (v) Participation in trade fairs abroad and sending trade delegations.
 - (vi) Inviting overseas experts to India and providing training to persons involved in the fishery industry.

Procurement Price of Tobacco

3232. SHRI SURESH PACHOURI: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government plan to increase the procurement price of Tobacco;
- (b) whether the trail cultivation of certain varieties of tobacco in Madhya Pradesh have been found feasible; and
- (c) what action Government propose to take to improve the export of tobacco and tobacco based products and reduce the domestic consumption and the consequent health hazards?